

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3324
ANSWERED ON:16.03.2011
VISIT BY PAKISTANI ARTISTS
Jardosh Smt. Darshana Vikram

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the number of Pakistani artists who visited India for professional purposes or otherwise like Rahat Fateh Ali Khan during the last three years and the current year;
- (b) the total emoluments earned by these artists in India;
- (c) whether any of them have been charged under FEMA;
- (d) if so, the details thereof;
- (e) whether the Government of Pakistan has permitted any Indian artist to visit Pakistan during the above period; and
- (f) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

(a) to (f) There is no separate category of visa for Pakistani artists. They are issued visit or business visa as the case may be. It is therefore not possible to give the number of Pakistani artists who visited India for professional purposes or otherwise in the last three years. However, several renowned Pakistani artists have been issued visas in the said period. Indian artists have also been travelling to Pakistan.

Mr. Adnan Sami Khan and Mr. Rahat Fateh Ali Khan are two Pakistani artists who were charged under contravention of the provisions of Foreign Exchange Management Act (FEMA).